

(28)

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-01-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA/989/2020  
**PETITION NUMBER** : CP/301/2020  
**NAME OF THE PETITIONER(S)** : Dr.RAVINDRANATH KANCHERLA & 1 ANOTHER  
**NAME OF THE RESPONDENT(S)** : RAVINDRANATH GE MEDICAL ASSOCIATES PVT  
LTD & 12 OTHERS  
**UNDER SECTION** : SEC 242 (2) OF CA, 2013  
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**ORDER**

List the matter along with all connected interim applications on  
09.02.2021.

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**-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

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**-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)**

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